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ITEM NO. 3

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15868/2010

(From the judgement and order dated 07/10/2009 in WP No.2191/2008 of The
HIGH COURT OF BOMBAY)

COMMR.MUN.CORP.OF GR.MUMBAI
VERSUS

Petitioner(s)

ANIL SHANTARAM KHOJE & ORS.

Respondent(s)

(With prayer for interim relief and office report)
(For final disposal)

WITH SLP(C) NO. 12985 of 2011

(With office report)

Date: 29/08/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

For Petitioner(s)

Mr. Pallav Shishodia, Sr.Adv.
Mr. Atul Y. Chitale, Sr.Adv.
Ms. Sanyukta Mukherjee, Adv.
Ms. Jayati Chitale, Adv.
Mrs.Suchitra Atul Chitale,Adv.
Mr. J.J.Xavier, Adv.
Ms. U.Deshpande, Adv.

Mr. P.P. Rao, Sr.Adv.
Mr. S.N.Pillai, Adv.
Mr. E.C. Vidya Sagar, Adv.
Ms. Kheyali Sarkar, Adv.
Mr. Akshat Kulshreshtha, Adv.

For Respondent(s)

Mr. T.R. Andhiyarujina, Sr.Adv.
Mr. Susheel Mahadeshwar, Adv.
Mr. Uday B.Dube,Adv.
Mr. Soumik Ghosal, Adv.

Mr. E.C. Vidya Sagar ,Adv

Mr. P.S. Patwalia, Sr.Adv.
Mr. Amit Yadav, Adv.
Ms. Sujata Kurdukar ,Adv

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Mr. Pallav Shishodia, Sr.Adv.
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Ms. Jayati Chitale, Adv.
Mrs.Suchitra Atul Chitale,Adv.
Mr. J.J.Xavier, Adv.
Ms. U.Deshpande, Adv.

Mr. Shankar Chillarge, AGA SOM
Ms. Asha G. Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

[Shashi Sareen]
Court Master

[Veena Khara]
Court Master

List of books cited:

1987 (1) SCC 658 at P. 672
1990 (4) SCC 178 at P.189
1996 (6) SCC 634 at P.645
2006 (1) SCC 314 at P.327
2010 (1) SCC 730 at P.738
2008 (8) SCC 395
1979 (1) SCC 572 at P.586
1964 (4) SCR 485
2011 (6) SCC 529 at P.534
1999 (2) SCC 330
2002 (6) SCC 127